(F)

Declaration of Assets and Liabilities

		L'S	CIESS ELLIVI	The second second		C. Carlonna	72 8 1 1 5	
	A					Year 20	22-2023	
8-A-3-4-4-1-1	2	, SANJAY	KUMAR	SINGH,	laughter/wife o	Sri Ro	jendra Si	nel
An ,v	Siged.	52	years,	belonging t	· G01	wonnen	±	
. 822	servic	52 te and presently v	vorking as .	Biha	2 Lege!	lative 6	Assembly	y
				200	novable, moval	ole, bank balar	ice, etc.) of	J
A orula 30	Finist	onerein below the diff, my spouse and Details of move	dependants	*1				
91 201	Α.	(Assets In joint I	name Indica	ting the exte	nt of joint own	ership will also	have to be	
	given		Camk	umari,	, Adit	ya Sir	78h	
124	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name	

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash					
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100007 70000/ Post of	<u> </u>	100%		
(iii)	Bonds, Debentures and Shares in companies		3			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					*
(v)	Motor Vehicles (details of make, etc.)	Hone	da Cycle	and the second s		
(vi)	Jewellery (give details of weight and value)		N£.100gm)		
(vli)	Other assets, such as values of claims / interests			deminant in the contract of th		Accide

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

<u>Details of Immovable assets</u> [Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Father Rosing about 05 AKR Part/6	R	abu (abi	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.	Katile Chandu Sarara Dampur Titu Cha	Li(U.P) 1 3: Foz) -C	OLAKKII OLAKKII 9 LAKKI	
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Patroli Falter 20ther Perca	Life)	value as 25 Lak Kaimus	h
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	•	R.K Say	· Pura	m an puz	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on @ B. La. K.h.
(a)	VI Loans from Banks	SBLAGAMKUA	The state of the s
	(ii) Loans from financial institutions	Home/Apartment	1 20144) Lakh
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	GPF	(180144) Sh
	(b) dues to departments dealing with supply of water		And Annual Annua
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. — CSCPS 1851B	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]		
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal De	<u>3Ca11</u>
GPF/CPF/PRAN No.	: PTS/BLA-1084
Gender	:- [M] (M/F)
Date of Birth	10021971 (DD/MM/YYYY)
Class/Group	:- C (A/B/C)
Cadre	(Full Name e.g. B.A.SBilbar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District	· Rangarh, Kaimer
I hereby d knowledge and be	eclare that the above details are true to the best of my lief.
	Signature Santony Kymaz Singh Name of Employee: Santony Kymaz Singh
	Name of Employee: Sanjay Kymas Singh
Place: Patris	2 perioration Assistant Sub Marshal
Date: 02.02	2023 Department: Bihan Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.